NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

Mr. Rahul Hemchandra Visaria

V/s.

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Theren Abbai

Adv. for Repuls

ORDER

CP 41/213,241&242/NCLT/MB/MAH/2016

The petitioner side is absent. The Respondent side is present.

List this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)